

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-87/2013(Pt.)/5941/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the <sup>22<sup>nd</sup></sup> July, 2024.

Sub: **Casual leave.**

Ref:- Letter No. JJA/6713/2024 dated 09.07.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **half day casual leave on 09.07.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR(VIGILANCE)**

**Memo No.HC.VII-87/2013(Pt.)/5942/A, dated** , 22-07-24

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR(VIGILANCE)**

*[Signature]*